

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 62 of 1997

Thursday, this the 16th day of January, 1997

CORAM

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR A M SIVADAS, JUDICIAL MEMBER

P.P. Syed Poo,  
Engine Driver-cum-Mechanic-cum-  
Switch Board Attendant,  
Electrical Sub Division,  
Kavaratti Island,  
Union Territory of Lakshadweep.

.. Applicant

By Advocate Mr Shafik M.A.

Vs

1. Union of India represented  
by the Administrator,  
Union Territory of Lakshadweep,  
Kavaratti.
2. Assistant Executive Engineer,  
Department of Electricity,  
Union Territory of Lakshadweep,  
Kavaratti.
3. A.C. Ahmed, Operator,  
Electrical Section,  
Kalpeni Island,  
Union Territory of Lakshadweep.

.. Respondents

By Advocate Mr S. Radhakrishnan (rep.)

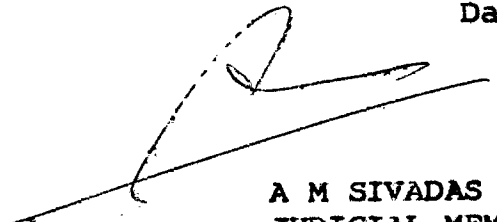
The application having been heard on 16th January 97,  
the Tribunal on the same day delivered the following:

O R D E R

P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Learned counsel for applicant submits that  
applicant wishes to withdraw the application. Applicant  
is permitted to do so. Application is dismissed as  
withdrawn. No costs.

Dated the 16th of January, 1997.

  
A M SIVADAS  
JUDICIAL MEMBER

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER